

**Storm Detecting Radar**

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 \*1153. { Sardar Iqbal Singh:  
 Shri M. Islamuddin:  
 Sardar Akarpuri:

Will the Minister of **Communications** be pleased to refer to the reply given to Starred Question No. 1933 on the 19th September, 1955 and state:

(a) whether the storm-detecting radar for modernising the observational outfit at New Delhi Airport has been received from the firm with whom the indent was placed; and

(b) if so, its price and incidental expenses?

**The Minister of Legal Affairs and Civil Aviation (Shri Pataskar):** (a) The storm-detecting radar set along with most of its accessories has already been shipped from the U. S. A. A part of this equipment has just been received and the rest is expected shortly. Some other ancillary equipment is expected only next year.

(b) The price of the radar set and its ancillary equipment is estimated at Rs. 10.25 lakhs, and incidental expenses including installation charges would be about Rs. 2.15 lakhs. The equipment is being obtained under the Technical Co-operation Aid Programme of the U.S.A.

**Sardar Iqbal Singh:** May I know the number of Indian aircraft fitted with radio telephone service because this equipment will be useful only if our aircrafts are fitted with that?

**Shri Pataskar:** Will the hon. Member repeat the question?

**Sardar Iqbal Singh:** May I know whether such type of equipment will be installed in the Bombay airfield also?

**Shri Pataskar:** It is a suggestion for action. We will consider it.

**Dibrugarh-Pashighat Air-Service**

\*1154. **Shri Gohain:** Will the Minister of **Communications** be pleased to state:

(a) the number of passenger air services operating between Dibrugarh and Pashighat (NEFA) in a week and on which days;

(b) whether the services on the above-mentioned line were stopped between the 4th October, 1956 and the 7th October, 1956;

(c) if so, the reasons therefor; and

(d) whether Government are also aware that air services to North East Frontier Agency are irregular thereby causing great inconvenience to the travellers and officials?

**The Minister of Legal Affairs and Civil Aviation (Shri Pataskar):** (a) The Indian Airlines Corporation operate passenger-cum-freight air service between Dibrugarh and Pashighat to frequency of 4 times per week on Tuesdays, Thursday Fridays and Sundays.

(b) Yes, Sir.

(c) 4-10-1956 Due to bad weather.  
 5-10-1956 Not scheduled to operate.  
 6-10-1956 Due to Pashighat air-field being unserviceable.  
 7-10-1956

(d) The Indian Airlines Corporation have reported that cancellation or delay in the service is mostly due to bad weather.

**Pakistan's Note on Kashmir**

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 \*1155. { Shri Krishnacharya Joshi:  
 Shri H. N. Mukerjee:  
 Shri Gidwani:

Will the **Prime Minister** be pleased to state:

(a) whether he has received an *aide-memoire* from the Government of Pakistan asking for the Government of India's comments on the promulgation of a constitution by the Jammu and Kashmir constituent Assembly as an integral part of the Indian Constitution;

(b) whether in the said *aide-memoire* and or elsewhere, the Pakistan Government have averred that the action of the said Constituent Assembly is *ultravires* of international commitments by India and Pakistan regarding a plebiscite in Jammu and Kashmir; and

(c) if so, the stand of the Government of India on this issue?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Yes.

(b) Yes.

(c) The views of the Government of India on this question have been repeatedly stated and are well known. A reply will be sent to the Pakistan *Aide Memoire* soon.

**Shri Krishnacharya Joshi:** May I know whether, after the complete merger of the State of Jammu and Kashmir by the Resolution passed by the Constituent Assembly of the State, the question of plebiscite arises at all?

**Shri Jawaharlal Nehru:** There is no question of complete merger. The merger took place in 1947.

**Shri Krishnacharya Joshi:** Some persons in Delhi circulate cyclostyled matter